

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 318
TO BE ANSWERED ON AUGUST 10, 2023**

PM SVANIDHI SCHEME

**NO. 318. SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether the Government has any data regarding the total number of Street Vendors in the country and if so, the details thereof, State/District-wise;**
- (b) the number of beneficiaries registered in Tamil Nadu, Maharashtra, Odisha, Andaman and Nicobar Islands under PM SVANidhi Scheme along with steps taken to include unregistered street vendors under the scheme;**
- (c) the rate of interest at which these beneficiaries are getting loan and share of percentage of the subsidy to be borne by the Government and the beneficiaries;**
- (d) the share of private sector banks in PM SVANidhi scheme since its inception;**
- (e) whether share of private sector banks in the scheme remains very low and if so, the details thereof;**
- (f) whether the Government has taken steps to encourage participation of private banks and enhance their share in the total sanctions and disbursements in the scheme and if so, the details thereof;**
- (g) whether the Government has received complaints against banks for creating bottlenecks in release of funds to the beneficiaries under this scheme and if so, the details thereof; and**
- (h) the other steps taken by the Government to increase the e-commerce among the street vendors?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)to (h): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *318 DUE FOR ANSWER ON 10.08.2023 REGARDING PM SVANIDHI SCHEME

(a): As reported by States/Union Territories, as on 04.08.2023, the total number of identified Street Vendors through Survey/CoV/LoR in the country is 53,76,074. The State/UT-wise details is at Annexure-I. District-wise information of identified street vendors is not maintained at the level of Ministry of Housing and Urban Affairs.

(b): As on 04.08.2023, the number of beneficiaries under Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme in the state of Tamil Nadu, Maharashtra, Odisha, Andaman and Nicobar Islands are 1,90,082, 4,22,921, 38,135 and 491, respectively.

As per the provision of Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, issuance of CoV and ID Card is the responsibility of Town Vending Committee under administrative control of State Government. Urban Local Bodies (ULBs)/ Town Vending Committees (TVCs) have been authorized to issue Letter of Recommendation (LoR) to extend the benefits of PM SVANidhi Scheme to the street vendors, who have been left out of the ULB led survey or who started vending after completion of the survey. The States/UTs have been advised to complete fresh survey of street vendors as per Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 and issue CoV to surveyed vendors.

(c): Under PM SVANidhi Scheme, the rate of interest charged by the Lending Institutions is as per the extant RBI guidelines. An interest

subsidy of 7% is paid by the Union Government on a quarterly basis, on timely repayment of EMIs.

(d) to (f): As on 04.08.2023, a total of 1,06,919 loans have been disbursed by Private Sector Banks under PM SVANidhi Scheme. The share of Private Sector Banks in total loan disbursement under the scheme is 2.05%.

Ministry of Housing & Urban Affairs (MoHUA) & Department of Financial Services (DFS) regularly conduct joint/separate review meetings with the Lending Institutions including private sector banks, to improve their performance under the Scheme.

(g): Complaints, if any, received for any issues related to sanction/disbursement of loan under the Scheme are forwarded to the concerned banks for resolution in a time bound manner.

(h): For onboarding of street vendors on e-commerce platforms, this Ministry signed an MoU with Swiggy on 5th October, 2020, which was renewed on 5th October, 2021 and with Zomato on 4th February, 2021. Approximately 9,400 street food vendors had been onboarded on these e-commerce platforms.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO 318 TO BE ANSWERED ON 10.08.2023

STATEMENT SHOWING DETAILS OF IDENTIFIED STREET VENDORS ACROSS THE COUNTRY

| S.No. | Name of State/Union Territory | No. of Street Vendors Identified |
|--------------|--------------------------------------|---|
| 1 | Andaman & Nicobar Island | 676 |
| 2 | Andhra Pradesh | 4,24,012 |
| 3 | Arunachal Pradesh | 7,605 |
| 4 | Assam | 89,124 |
| 5 | Bihar | 1,81,231 |
| 6 | Chandigarh | 10,930 |
| 7 | Chhattisgarh | 1,06,520 |
| 8 | Dadra and Nagar Haveli, Daman | 2,928 |
| 9 | Delhi | 79,952 |
| 10 | Goa | 2,881 |
| 11 | Gujarat | 3,21,406 |
| 12 | Haryana | 1,17,028 |
| 13 | Himachal Pradesh | 6,486 |
| 14 | Jammu & Kashmir | 23,694 |
| 15 | Jharkhand | 71,923 |
| 16 | Karnataka | 2,65,477 |
| 17 | Kerala | 25,726 |
| 18 | Ladakh | 427 |
| 19 | Madhya Pradesh | 7,23,820 |
| 20 | Maharashtra | 5,84,416 |
| 21 | Manipur | 20,841 |
| 22 | Meghalaya | 2,133 |
| 23 | Mizoram | 4,929 |
| 24 | Nagaland | 4,697 |
| 25 | Odisha | 80,841 |
| 26 | Puducherry | 3,144 |
| 27 | Punjab | 1,49,215 |
| 28 | Rajasthan | 1,93,568 |
| 29 | Sikkim | 871 |
| 30 | Tamil Nadu | 3,09,449 |
| 31 | Telangana | 6,14,767 |
| 32 | Tripura | 8,666 |
| 33 | Uttar Pradesh | 9,06,910 |
| 34 | Uttarakhand | 26,483 |
| 35 | West Bengal | 3,298 |
| | Total | 53,76,074 |